

भारतीय गैर न्यायिक
 सौ रुपये Rs. 100
 ONE HUNDRED RUPEES
 भारत INDIA
 INDIA NON JUDICIAL

NOTARIAL
 RAJENDRA S. TOKE
 Area Agent (S)
 Reg. No. 13/04
 Exp. 05/12/2024

NOTARIAL
 RAJENDRA S. TOKE
 Area Agent (S)
 Reg. No. 13/04
 Exp. 05/12/2024

NOTARIAL
 RAJENDRA S. TOKE
 Area Agent (S)
 Reg. No. 13/04
 Exp. 05/12/2024

MAHARASHTRA

© 2023 ©

94AA 485020

क्र. दिनांक कियत

प्रमोद म. कुलकर्णी

जिल्हा कार्यालय
 कोल्हापूर
 उ.संभाजीनगर

२५५७ ५१०१४ ९

मुद्रांक विक्रेता

बस्त कोणाकरित

एन-५, सिडको छ संभाजीनगर
 परवाना क्र 3101056

25 JUN 2024

म. प्रमोद म. कुलकर्णी

जिल्हा प्रमुख लिपि
 1. अ. उद्योगी संभाजी

FORM C

SUBMISSION OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date : 06/07/2024

From :
 Mr. Dayamoy Jitenchandra Ghosh
 RL-174, Mohta Devi Chowk,
 Waluj MIDC, Bajaj Nagar,
 Wadgaon Kolhati,
 Aurangabad 431136
 Email : dayamoyjghosh@gmail.com

To
 The Interim Resolution Professional,
 Mr. Vallabh Narayandas Sawana,
 Building No 11, Flat No 505,
 Regency Sarvam, Ganesh Mandir Rd,
 TITWALA (East), Kalyan,
 Dist : Thane 421605

Dayamoy Ghosh

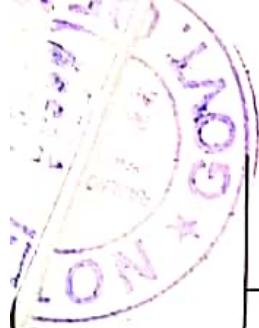
Subject: Submission of claim and proof of claim.

Sir,

Mr. Dayamoy Jitenchandra Ghosh, hereby submits this claim in respect of the corporate insolvency resolution process of Hari Om Auto Components Private Limited. The details for the same are set out below:

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	Mr. Dayamoy Jitenchandra Ghosh
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	PAN NO. ATJPG1822A AADHAR NO. 5368 9764 5153
3.	Address and email address of the financial creditor for correspondence	RL-174, MOHTA DEVI CHOWK, WALUJ MIDC, BAJAJNAGAR, WADGAON KOLHATI, AURANGABAD 431136 <u>DAYAMOYJGHOSH@GMAIL.COM</u>
4.	Details of claim, if it is made against corporate debtor as principal borrower: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the guarantor(s)	RS.3,00,000/- (RS. THREE LAKH ONLY) NIL NIL N.A.
5.	Details of claim, if it is made against corporate debtor as guarantor: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the principal borrower	N.A.
6.	Details of claim, if it is made in respect of financial debt covered under clauses (h) and (i) of sub-section (8) of section 5 of the Code, extended by the creditor: (i) Amount of claim (ii) Name and address of the beneficiary	N.A.

Dayamoy Ghosh



7.	Details of how and when debt incurred	As per requirement of Company, a short term unsecured Loan is given which was also acknowledged by CD
8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NIL
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	BANK : SVC CO-OPERATIVE BANK, AURANGABAD BRANCH SAVINGS ACCOUNT NO.: 111003130004649 IFSC CODE SVCB0000110

Dayamoy Ghosh

(Signature of financial creditor or person authorised to act on its behalf)

[Please enclose the authority if this is being submitted on behalf of the financial creditor]

Name in BLOCK LETTERS : MR.DAYAMOY JITENCHANDRA GHOSH

Position with or in relation to creditor

Address of person signing RL-174, MOHTA DEVI CHOWK, WALUJ MIDC, BAJAJ NAGAR, WADGAON KOLHATI, AURANGABAD 431136

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

I, Mr.DayamoyJitenchandra Ghosh, currently residing at RL-174, Mohta Devi Chowk, Waluj, MIDC, Bajaj Nagar, Wadgaon, Kolhati, Aurangabad 431136, do hereby declare and state as follows: -

1. Hari Om Auto Components Private Limited, the corporate debtor was, at the insolvency commencement date, being the 12th day of June 2024, actually indebted to me for a sum of Rs.3,00,000/- (Rs.Three Lakh only).
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - a) Bank passbook showing the payment on 26/03/2021.
 - b) Payment acknowledgement letter dt. 27.03.2021 received from CD.
 - c) Balance confirmation letter dt. 02.04.2024 from CD
 - d) Copy of PAN and Aadhaar card of Claimant
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL

Dayamoy Ghosh

5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.
6. I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
7. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 06/07/2024
Place: Aurangabad

Dayamoy Ghosh

(Signature of the claimant)

VERIFICATION

I, Dayamoy Jitendra Ghosh the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Aurangabad on this 6th day of July, 2024

Dayamoy Ghosh

(Signature of claimant)

ATTESTED

RAJENDRA D TIDKE
Advocate Notary Govt. of India
Area Aurangabad District
Mob No. 876017177
Reg No 1579





SVC CO-OPERATIVE BANK LTD. (Multi-State Scheduled Bank) ESTD 1968

Continuation Copy

Aurangabad(MICR-431089003)

IFSC CODE SVCB0000110

SB/GEN/4649 CBS Account No.:111003130004649

GHOSH DAYAMOY JITENCHANDRA
VISHWA LUMINARIES PVT LTD E-151, MIDC WALUJ AURANGABAD AU
Maharashtra PIN Code - 431136

Mode of Operation

Self

14/01/2010



Daya moy Ghosh

Date	Particulars	ChequeNo	Withdrawals	Deposits	Balance
	By Balance b/f				2717.09
1 26 Mar 2021	By Cash			300000.00	302717.09
2 26 Mar 2021	To NEFT/SROB-HARI OM AUTO CD-11021085113	146970	300000.00		2717.09
3 26 Mar 2021	4827[ID:1134827]				
4 26 Mar 2021	To Comm on NEFT/SROB-HARI OM AUTO CD-11		25.00		2692.09
5 26 Mar 2021	0210851134827[ID:1134827]				
6 31 Mar 2021	To SMS Charges For 01/10/2020-31/12/2020		5.00		2687.09
7 31 Mar 2021	To SMS Charges For 01/01/2021-31/03/2021		5.00		2682.09
8 31 Mar 2021	By Half Yearly Interest			63.00	2745.09
9 31 Mar 2021	To Cash Handling Charges		23.00		2722.09
10 31 Mar 2021	To SMS Charges For 01/01/2021-31/03/2021		5.00		2717.09
11 02 Apr 2021	To SI TD/RD/2151		1000.00		1717.09
12 03 Apr 2021	By Reversal SMS Charges For 01/01/2021-3			5.00	1722.09
13 03 Apr 2021	1/03/2021				

Dayanaray Ghosh

Hari Om Auto Components Private Limited

RL-184/7, MIDC, Waluj, Aurangabad-431136

Factory : Gut No. 09, Vill: Rahimpur, Tq. Gangapur, Dist. Aurangabad 431133

CIN No. U35990MH2007PTC169517

Email : hariomauto.in@gmail.com Mobile : 9689945917

Date : 27/03/2021

Mr. Dayamoy Ghosh,
Bajaj Nagar, MIDC Waluj,
Aurangabad 431136

Sub : Acknowledgement the receipt of payment.

Dear Mr. Ghosh,

We acknowledge the receipt of Rs.3,00,000/- (Rupees Three lakhs only) on 26/03/2021 through RTGS from you towards unsecured loan.

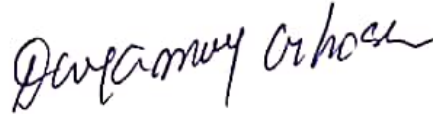
Thanking you,

Yours faithfully,

For Hari Om Auto Components Pvt.Ltd.
For Hari Om Auto Components Pvt. Ltd.

(Director)


Director



DAYAMOY JITENCHANDRA GHOSH

RL-174, Mohta Devi Chowk, Waluj, MIDC, Bajaj Nagar Wadgaon Kolhati, Aurangabad 431136
Email : dayamoyghosh@gmail.com Cell No. 9209795255

2nd April, 2024

To,
The Director,
Hari Om Auto Components Pvt.Ltd
RL-184/7, MIDC Waluj,
Aurangabad 431136

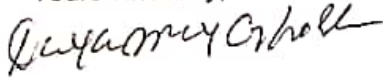
Sub : Balance confirmation as on 31/03/2024.

Dear Sir / Madam,

With reference to the above subject, my accounts show a debit balance in your account of Rs.3,00,000/- (Rupees Three Lacs only) as on 31/03/2024 towards unsecured loan given by me on dated 26/03/2021 to M/s.Hari Om Auto Components Pvt.Ltd.

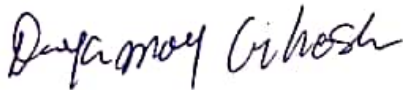
Thanking you,

Yours sincerely,



Dayamoy J Ghosh

We confirm the balance as mentioned above as per our books of accounts as on 31/03/2024.



For Hari Om Auto Components Pvt. Ltd.


Director

NON
NON

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
GOVT. OF INDIA

DAYAMOY GHOSH
JITEN CHANDRA GHOSH
10/10/1977

Permanent Account Number
ATJPG1822A



Dayamoy Ghosh

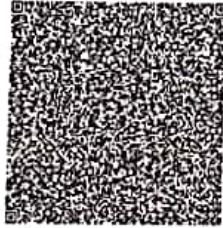


भारत सरकार
Government of India

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

Enrolment No.: 0717/03084/01247

To
Dayamoy Ghosh
S/O Jitenchandra Ghosh,
RL 174,
MOHTA DEVI CHAUK,
WALUJ MIDC BAJAJ NAGAR,
VTC: Wadgaon Kolhati,
PO: Bajaj Nagar Midc Waluj,
District: Aurangabad,
State: Maharashtra,
PIN Code: 431136,
Mobile: 8698819109



Validly unknown
Digitally signed by Unique Identification Authority of India
DN: cn=Unique Identification Authority of India, o=Unique Identification Authority of India, ou=Unique Identification Authority of India, email=uidai@uidai.gov.in, c=IN

आपका आधार क्रमांक / Your Aadhaar No. :

5368 9764 5153

VID : 9126 0616 7739 4417

मेरा आधार, मेरी पहचान



भारत सरकार
Government of India



Aadhaar no. issued: 25/03/2012



Dayamoy Ghosh
Date of Birth/DOB: 10/10/1977
Male/ MALE

आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। इसका उपयोग सत्यापन (ऑनलाइन प्रमाणीकरण, या क्यूआर कोड/ऑनलाइन एक्सएमएल वी स्कैनिंग) के साथ किया जाना चाहिए।
Aadhaar is proof of Identity, not of citizenship or date of birth. It should be used with verification (online authentication, or scanning of QR code / offline XML).

5368 9764 5153

मेरा आधार, मेरी पहचान



Government of India



सूचना / INFORMATION

- आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचना और विनियमों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है।
- इस आधार पर को यूआईडीएआई द्वारा नियुक्त प्रमाणीकरण एजेंसी के जरिए ऑनलाइन प्रमाणीकरण के द्वारा सत्यापित किया जाना चाहिए या ऐप स्टोर में उपलब्ध एमआधार या आधार क्यूआर कोड स्कैनर ऐप से क्यूआर कोड को स्कैन करके या www.uidai.gov.in पर उपलब्ध सुरक्षित क्यूआर कोड रीडर का उपयोग करके सत्यापित किया जाना चाहिए।
- आधार विशिष्ट और सुरक्षित है।
- पहचान और पते के समर्थन में दस्तावेजों को आधार के लिए नगमंकन की तारीख से प्रत्येक 10 वर्ष में कम से कम एक बार आधार में अपडेट कराना चाहिए।
- आधार विभिन्न सरकारी और गैर-सरकारी फायदों/सेवाओं का लाभ लेने में सहायता करता है।
- आधार में अपना मोबाइल नंबर और ईमेल आईडी अपडेट रखें।
- आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें।
- आधार/बॉयोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बॉयोमेट्रिक्स लॉक/अनलॉक सुविधा का उपयोग करें।
- आधार की मांग करने वाले सहमति लेने के लिए बाध्य हैं।
- Aadhaar is proof of identity, not of citizenship or date of birth (DOB). DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder.
- This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in.
- Aadhaar is unique and secure.
- Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar.
- Aadhaar helps you avail of various Government and Non-Government benefits/services.
- Keep your mobile number and email id updated in Aadhaar.
- Download mAadhaar app to avail of Aadhaar services.
- Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics.
- Entities seeking Aadhaar are obligated to seek consent.

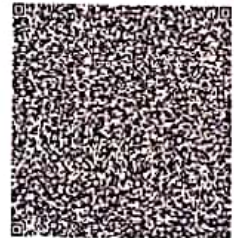


भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India



Details as on: 02/06/2024

Address:
S/O Jitenchandra Ghosh, RL 174, MOHTA DEVI CHAUK, WALUJ MIDC BAJAJ NAGAR, Wadgaon Kolhati, PO: Bajaj Nagar Midc Waluj, DIST: Aurangabad, Maharashtra - 431136



5368 9764 5153

VID : 9126 0616 7739 4417

1947 | help@uidai.gov.in | www.uidai.gov.in

Dayamoy Ghosh

भारतीय गैर न्यायिक

शौ रुपये

Rs. 100

100

ONE HUNDRED RUPEES



सत्यमेव जयते

भारत INDIA
INDIAN NON JUDICIAL



MAHARASHTRA

2023

94AA 485016
प्रमोद म. कुलकर्णी
मुद्रांक विक्रेता
एन-५, सिडको छ संभाजीनगर
परवाना क 3101056

24/06/23

वस्तु
20th floor
[Signature]

Near Leher T. D. Jang

जिल्हा कोषागार
कार्यालय छ. संभाजीनगर
5 JUN 2024

शंक प्रमुख लिपिक
व. लो. अ. सत्रपती संभाजीनगर

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date : 06/07/2024

From
Mrs. Rekha Khemraj Hingankar
RL-76, Near Bhagatsingh School
MIDC Waluj, Bajaj Nagar,
Wadgaon Kolhati,
Aurangabad-431136
Email : vtspl.in@gmail.com

To
The Interim Resolution Professional,
Mr. Vallabh Narayandas Sawana,
Building No 11, Flat No 505,
Regency Sarvam, Ganesh Mandir Rd,
TITWALA (East), Kalyan,
Dist : Thane 421605

Rekha



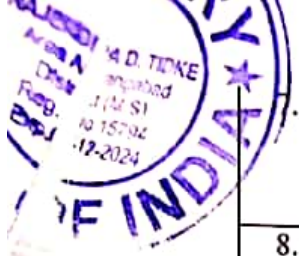
Subject: Submission of claim and proof of claim.

Madam/Sir,

Mrs.Rekha Khemraj Hingankar, hereby submits this claim in respect of the corporate insolvency resolution process of Hari Om Auto Components Private Limited. The details for the same are set out below:

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	Mrs.Rekha Khemraj Hingankar
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	PAN NO. AAGPH4056F AADHAR NO. 6611 1331 3679
3.	Address and email address of the financial creditor for correspondence	RL-76, Near Bhagatsingh School, MIDC Waluj, Bajaj Nagar, Wadgaon, Kolhati, Aurangabad 431136 Email: vtspl.in@gmail.com
4.	Details of claim, if it is made against corporate debtor as principal borrower: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the guarantor(s)	Rs.51,57,821/- (Rs.Fifty one lakh fifty seven thousand eight hundred twenty one only) NIL NIL N.A.
5.	Details of claim, if it is made against corporate debtor as guarantor: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the principal borrower	N.A.
6.	Details of claim, if it is made in respect of financial debt covered under clauses (h) and (i) of sub-section (8) of section 5 of the Code, extended by the creditor: (i) Amount of claim (ii) Name and address of the beneficiary	N.A.

Rekha



	Details of how and when debt incurred	As per requirement of CD, a short term unsecured Loan is given from time to time which was also acknowledged by CD.
8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NIL
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	BANK: NKGSB BANK, SAMARTHANAGAR BRANCH, AURANGABAD, SAVINGS ACCOUNT NO.: 069100100000051 IFSC CODE : NKGS0000069

Rekha

(Signature of financial creditor or person authorised to act on its behalf)
[Please enclose the authority if this is being submitted on behalf of the financial creditor]

Name in BLOCK LETTERS MRS. REKHA KHEMRAJ HINGANKAR

Position with or in relation to creditor

Address of person signing RL-76, NEAR BHAGATSING SCHOOL, MIDC WALUJ, BAJAJ NAGAR, WADGAON KOLHATI, AURANGABAD 431136

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

I, Mrs. Rekha Khemraj Hingankar, currently residing at RL-76, Near Bhatasingh School, MIDC Waluj, Bajaj Nagar, Wadgaon Kolhati, Aurangabad 431136, do hereby declare and state as follows: -

- Hari Om Auto Components Private Limited, the corporate debtor was, at the insolvency commencement date, being the 12th day of June 2024, actually indebted to me for a sum of Rs. 51,57,821/- (Rs. Fifty one lakh fifty seven thousand eight hundred twenty one only).
- In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - Ledger Abstract for 01.04.2018 to 31.03.2024 of CD duly acknowledged by suspended director of Rs. 49,57,821/- as unsecured loan.
 - Ledger Abstract for period 01.04.2024 to 26.06.2024 of Rs. 51,57,821/- as unsecured loan.
 - Proof of payment of Rs. 2,00,000/- paid to IRP towards initial cost of RP.
 - Copy of PAN and Aadhaar card of Claimant.
- The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.

Rekha



4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL
5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.
6. I am related party of the corporate debtor, as defined under section 5 (24) of the Code.
7. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 06/07/2024
Place: Aurangabad

(Signature of the claimant)

VERIFICATION

I, Rekha Khemraj Hingankar the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Aurangabad on this 6th day of July, 2024

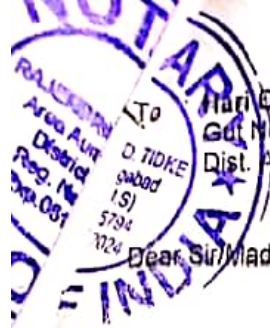
(Signature of claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary/designated partner and in the case of other entities, an officer authorised for the purpose by the entity.]

ATTESTED

RAJENDRA D. TIDKE
Advocate Notary Govt. of India
Area Aurangabad District
Mob No. 876017177
Reg No 1579





To: Hari Om Auto Components Pvt.Ltd.
Gul. No. 09 Vill Rahimpur Tq. Gangapur
Dist. Aurangabad

From: Rekha Khemraj Hingankar
RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Date : 1-Apr-2019

Sub: Confirmation of Accounts
1-Apr-2018 to 31-Mar-2019

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
11-Apr-2018	Cash	17,881.00			
11-Apr-2018	Cash	310.00			
17-Apr-2018	Cash	5,000.00			
17-Apr-2018	Cash	4,000.00			
25-Apr-2018	Cash	1,000.00			
28-Apr-2018	Bank	68,000.00			
3-May-2018	Cash	1,500.00			
8-May-2018	Bank	5,000.00			
8-May-2018	Cash	5,000.00			
10-May-2018	Cash	9,000.00			
16-May-2018	Bank	1,000.00			
17-May-2018	Bank	14,000.00			
18-May-2018	Bank	50,000.00			
21-May-2018	Bank	4,000.00			
25-May-2018	Bank	10,000.00			
26-May-2018	Bank	2,14,000.00			
4-Jun-2018	Cash	5,000.00			
5-Jun-2018	Cash	1,500.00			
6-Jun-2018	Cash	3,500.00			
6-Jun-2018	Bank	8,000.00			
14-Jun-2018	Cash	15,000.00			
15-Jun-2018	Bank	9,500.00			
15-Jun-2018	Cash	15,000.00			
19-Jun-2018	Bank	70,000.00			
19-Jun-2018	Cash	5,400.00			
19-Jun-2018	Cash	1,200.00			
21-Jun-2018	Cash	4,000.00			
21-Jun-2018	Cash	5,000.00			
28-Jun-2018	Bank	5,000.00			
6-Jul-2018	Cash	1,000.00			
9-Jul-2018	Cash	2,000.00			
21-Jul-2018	Cash	14,000.00			
25-Mar-2019	Bank	3,13,589.00			
20-Mar-2019	Bank	73,186.00			
25-Mar-2019	Bank	7,500.00			
26-Mar-2019	Bank	16,000.00			
27-Mar-2019	Bank	14,000.00			
28-Mar-2019	Bank	7,000.00			
29-Mar-2019	Bank	11,000.00			
		10,17,066.00			
		10,17,066.00		Closing Balance	10,17,066.00
					10,17,066.00

We hereby confirm the above
For Hari Om Auto Components Pvt. Ltd.

Srinibutkar
Director

I.T. PAN No. : AACCH0148H

Yours faithfully,

Rekha

Rekha



Rokha Khemraj Hingankar
RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Hari Om Auto Components Pvt.Ltd.
Ledger Account
Gut No. 09 Vill Rahimpur Tq. Gangapur
Dist. Aurangabad

1-Apr-2018 to 31-Mar-2019

Date	Particulars	Vch Type	Debit	Credit	Page 1 Balance
11-4-2018	Cr Cash <i>Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd</i>	Payment	17,881.00		17,881.00 Dr
	Cr Cash <i>Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd</i>	Payment	310.00		18,191.00 Dr
17-4-2018	Cr Cash <i>Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd</i>	Payment	5,000.00		23,191.00 Dr
	Cr Cash <i>Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd</i>	Payment	4,000.00		27,191.00 Dr
25-4-2018	Cr Cash <i>Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd</i>	Payment	1,000.00		28,191.00 Dr
28-4-2018	Cr NKGSB Co-Operative Bank <i>ch.no. 018414 towards unsecured loans</i>	Payment	68,000.00		96,191.00 Dr
3-5-2018	Cr Cash <i>Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd</i>	Payment	1,500.00		97,691.00 Dr
8-5-2018	Cr NKGSB Co-Operative Bank <i>ch no. 018415 towards unsecured loans</i>	Payment	5,000.00		1,02,691.00 Dr
	Cr Cash <i>Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd</i>	Payment	5,000.00		1,07,691.00 Dr
10-5-2018	Cr Cash <i>Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd</i>	Payment	9,000.00		1,16,691.00 Dr
16-5-2018	Cr NKGSB Co-Operative Bank <i>ch no. 018416 towards unsecured loans</i>	Payment	1,000.00		1,17,691.00 Dr
17-5-2018	Cr NKGSB Co-Operative Bank <i>ch no. 018417 towards unsecured loans</i>	Payment	14,000.00		1,31,691.00 Dr
18-5-2018	Cr NKGSB Co-Operative Bank <i>ch no. 018418 towards unsecured loans</i>	Payment	50,000.00		1,81,691.00 Dr
21-5-2018	Cr NKGSB Co-Operative Bank <i>ch no. 018419 towards unsecured loans</i>	Payment	4,000.00		1,85,691.00 Dr
25-5-2018	Cr NKGSB Co-Operative Bank <i>ch no. 018420 towards unsecured loans</i>	Payment	10,000.00		1,95,691.00 Dr
26-5-2018	Cr NKGSB Co-Operative Bank <i>Being amount transfered to secured loan account</i>	Payment	2,14,000.00		4,09,691.00 Dr
4-6-2018	Cr Cash <i>Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd</i>	Payment	5,000.00		4,14,691.00 Dr
	Carried Over		4,14,691.00		

Rokha

Rokha

continued ..



Hari Om Auto Components Pvt. Ltd.

Ledger Account : 1-Apr-2018 to 31-Mar-2019

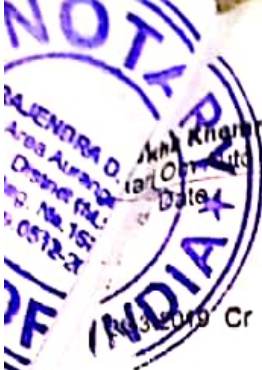
Date	Particulars	Vch Type	Debit	Credit	
	Brought Forward		4,14,691.00		
5/5-2018	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	1,500.00		4,16,191.00 Dr
6-6-2018	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	3,500.00		4,19,691.00 Dr
	Cr NKGsb Co-Operative Bank Being amount received by cheque towards unsecured loans	Payment	8,000.00		4,27,691.00 Dr
14-6-2018	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	15,000.00		4,42,691.00 Dr
15-6-2018	Cr NKGsb Co-Operative Bank Being amount received by cheque towards unsecured loans	Payment	9,500.00		4,52,191.00 Dr
	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	15,000.00		4,67,191.00 Dr
19-6-2018	Cr NKGsb Co-Operative Bank ch no. 016068 towards unsecured loans	Payment	70,000.00		5,37,191.00 Dr
	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	5,400.00		5,42,591.00 Dr
	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	1,200.00		5,43,791.00 D
21-6-2018	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	4,000.00		5,47,791.00 D
	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	5,000.00		5,52,791.00 D
28-6-2018	Cr NKGsb Co-Operative Bank Being amount received through cheque towards unsecured loans	Payment	5,000.00		5,57,791.00 D
6-7-2018	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	1,000.00		5,58,791.00 D
9-7-2018	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	2,000.00		5,60,791.00 D
21-7-2018	Cr Cash Being paid towards unsecured loans to Hari Om Auto Components Pvt.Ltd	Payment	14,000.00		5,74,791.00 D
20-3-2019	Cr NKGsb Co-Operative Bank Being amount PAID through cheque towards unsecured loans	Payment	3,13,589.00		8,88,380.00 D
	Cr NKGsb Co-Operative Bank Being amount paid through cheque towards unsecured loans	Payment	73,186.00		9,61,566.00 D

Carried Over

9,61,566.00

Relb

Relb
continued



Date	Particulars	Vch Type	Debit	Credit	
	Brought Forward		9,61,566.00		
23-3-2019	Cr NKGSB Co-Operative Bank <i>Being amount paid through cheque towards unsecured loans</i>	Payment	7,500.00		9,69,066.00 Dr
26-3-2019	Cr NKGSB Co-Operative Bank <i>ch no. 100005 towards unsecured loans</i>	Payment	16,000.00		9,85,066.00 Dr
27-3-2019	Cr NKGSB Co-Operative Bank <i>ch no. 100003 towards unsecured loans</i>	Payment	14,000.00		9,99,066.00 Dr
28-3-2019	Cr NKGSB Co-Operative Bank <i>ch no. 100006 towards unsecured loans</i>	Payment	7,000.00		10,06,066.00 Dr
29-3-2019	Cr NKGSB Co-Operative Bank <i>ch no. 100007 towards unsecured loans</i>	Payment	11,000.00		10,17,066.00 Dr
			10,17,066.00		
				10,17,066.00	
Dr	Closing Balance		10,17,066.00	10,17,066.00	

Relu

Relu

Hari Om Auto Components Pvt.Ltd.
Gut No. 09 VIII Rahimpur Tq. Gangapur
Dist. Aurangabad

From: Rekha Khemraj Hingankar
RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Date : 1-Apr-2020

Sub: Confirmation of Accounts
1-Apr-2019 to 31-Mar-2020

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2019	Opening Balance	10,17,066.00	16-Apr-2019	Bank	15,000.00
			2-Aug-2019	Bank	18,000.00
			14-Aug-2019	Bank	6,000.00
			10-Oct-2019	Bank	6,000.00
		10,17,066.00			45,000.00
		10,17,066.00		Closing Balance	0,72,066.00
					10,17,066.00

I/We hereby confirm the above
For Hari Om Auto Components Pvt. Ltd.

Primbullare
Director

I.T. PAN No. : AACCH0146H

Yours faithfully,

Rekha
Rekha



Rekha Khemraj Hingankar
RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Hari Om Auto Components Pvt.Ltd.
Ledger Account
Gut No. 09 Vill Rahimpur Tq. Gangapur
Dist. Aurangabad

1-Apr-2019 to 31-Mar-2020

Date	Particulars	Vch Type	Debit	Credit	Page 1 Balance
1-4-2019	Cr Opening Balance		10,17,066.00		
16-4-2019	Dr Vasai Bank <i>ch no. 100554 being amountr received from unsecured loan</i>	Receipt		15,000.00	10,02,066.00 Dr
2-8-2019	Dr Vasai Bank <i>ch no. 100746 being amountr received from unsecured loan</i>	Receipt		18,000.00	9,84,066.00 Dr
14-8-2019	Dr Vasai Bank <i>ch no. 100757 being amountr received from unsecured loan</i>	Receipt		6,000.00	9,78,066.00 Dr
10-10-2019	Dr Vasai Bank <i>ch no. 100809 being amountr received from unsecured loan</i>	Receipt		6,000.00	9,72,066.00 Dr
			10,17,066.00	45,000.00	
				9,72,066.00	
	Dr Closing Balance		10,17,066.00	10,17,066.00	

Relu

Relu

Hari Om Auto Components Pvt.Ltd.
GU No. 08 Vill Rahimpur Tq. Gangapur
Dist. Aurangabad

From: **Rekha Khemraj Hingankar**
RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Dear Sir/Madam,

Sub: Confirmation of Accounts
1-Apr-2020 to 31-Mar-2021

Date : 1-Apr-2021

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2020	Opening Balance	9,72,066.00			
23-May-2020	Santosh Wamanrao Nimbulkar	25,000.00			
29-May-2020	Bank	6,00,000.00			
29-May-2020	Santosh Wamanrao Nimbulkar	6,00,000.00			
25-Jun-2020	Santosh Wamanrao Nimbulkar	2,07,000.00			
1-Jul-2020	Bank	5,00,000.00			
2-Jul-2020	Bank	15,00,000.00			
8-Jul-2020	Bank	2,00,000.00			
30-Nov-2020	Khemraj Vishwanath Hingankar	5,18,755.00			
			26-Mar-2021	Bank	6,00,000.00
		51,22,821.00			6,00,000.00
		51,22,821.00		Closing Balance	45,22,821.00
					51,22,821.00

I/We hereby confirm the above
For Hari Om Auto Components Pvt. Ltd.

S. Nimbulkar

Yours faithfully,

Rekha
Rekha



Rekha Khemraj Hingankar

RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Hari Om Auto Components Pvt.Ltd.

Ledger Account

Gut No. 09 VIII Rahimpur Tq. Gangapur
Dist. Aurangabad

1-Apr-2020 to 31-Mar-2021

Date	Particulars	Vch Type	Debit	Credit	Balance
1-4-2020	Cr Opening Balance		9,72,066.00		
23-5-2020	Cr Santosh Wamanrao Nimbulkar <i>Being transfered to Santosh Nimbulkar on behalf of Hari Om Auto Components Pvt Ltd for expenses</i>	Journal	25,000.00		9,97,066.00 Dr
29-5-2020	Cr NKGSB Co-Operative Bank <i>being amount paid through NEFT under unsecured loan</i>	Payment	6,00,000.00		15,97,066.00 Dr
	Cr Santosh Wamanrao Nimbulkar <i>Being transfered to Santosh Nimbulkar on behalf of Hari Om Auto Components Pvt Ltd for expenses</i>	Journal	6,00,000.00		21,97,066.00 Dr
25-6-2020	Cr Santosh Wamanrao Nimbulkar <i>Being transfered to Santosh Nimbulkar on behalf of Hari Om Auto Components Pvt Ltd for factory expenses</i>	Journal	2,07,000.00		24,04,066.00 Dr
1-7-2020	Cr NKGSB Co-Operative Bank <i>Paid through NEFT from Mrs. Rekha Khemraj Hingankar under unsecured loan to Hari Om Auto Components Pvt Ltd</i>	Payment	5,00,000.00		29,04,066.00 Dr
2-7-2020	Cr NKGSB Co-Operative Bank <i>Paid through NEFT from Mrs. Rekha Khemraj Hingankar under unsecured loan to Hari Om Auto Components Pvt Ltd</i>	Payment	15,00,000.00		44,04,066.00 Dr
8-7-2020	Cr NKGSB Co-Operative Bank <i>Paid through NEFT from Mrs. Rekha Khemraj Hingankar under unsecured loan to Hari Om Auto Components Pvt Ltd</i>	Payment	2,00,000.00		46,04,066.00 Dr
30-11-2020	Cr Khemraj Vishwanath Hingankar <i>being unsecured loans transfer from Hari om Auto components Pvt Ltd to Mrs. Rekha hingnar due to demise of Mr. Khemraj Hingankar</i>	Journal	5,18,755.00		51,22,821.00 D
26-3-2021	Dr NKGSB Co-Operative Bank <i>ch no. 76283 received from Hari Om Auto Components Pvt Ltd, being return of unsecured loan.</i>	Receipt		6,00,000.00	45,22,821.00 C
			51,22,821.00	6,00,000.00	
				45,22,821.00	
Dr	Closing Balance		51,22,821.00	51,22,821.00	

Rekha

Rekha

To Hari Om Auto Components Pvt.Ltd.
Plot No. 09 Vill Rahimpur Tq Gangapur
Dist. Aurangabad

From Rekha Khemraj Hingankar
RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Dear Sir/Madam,

Date 1-Apr-202

Sub: Confirmation of Accounts
1-Apr-2021 to 31-Mar-2022

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2021	Opening Balance	45,22,821.00	8-Apr-2021	L.A.Jaipurkar & Associates	90,000.0
6-Nov-2021	Bank	2,00,000.00			
		47,22,821.00			90,000.0
		47,22,821.00		Closing Balance	46,32,821.0
					47,22,821.0

I/We hereby confirm the above
For Hari Om Auto Components Pvt. Ltd.

S. Sambulkar
Director

I.T. PAN No. : AACCH0146H

Yours faithfully,

Rekha *Rekha*

Rekha Khomraj Hingankar

RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Hari Om Auto Components Pvt.Ltd.

Ledger Account
Gut No. 09 Vill Rahimpur Tq. Gangapur
Dist. Aurangabad

1-Apr-2021 to 31-Mar-2022

Date	Particulars	Vch Type	Debit	Credit	Page 1 Balance
1-4-2021	Cr Opening Balance		45,22,821.00		
8-4-2021	Dr L.A.Jaipurkar & Associates <i>being amount paid by CS Jaipulkar on behalf of RK Hingankar for TDS PAYMENT</i>	Journal		90,000.00	44,32,821.00 Dr
6-11-2021	Cr NKGSB Co-Operative Bank <i>Being RTGS to Hari Om Auto Components to wards Unsecured loan</i>	Payment	2,00,000.00		46,32,821.00 Dr
			47,22,821.00	90,000.00	
				46,32,821.00	
	Dr Closing Balance		47,22,821.00	47,22,821.00	

Relb

Relb

NOT.
RAJENDRA
Area Auri
District
Reg. No.
Dm.05

To: Hari Om Auto Components Pvt.Ltd.
Gut No: 09 Vill Rahimpur Tq. Gangapur
Dist. Aurangabad

From: Rekha Khemraj Hingankar
RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Date: 1-Apr-2023

Dear Sir/Madam,

Sub: Confirmation of Accounts
1-Apr-2022 to 31-Mar-2023

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2022	Opening Balance	46,32,821.00			
9-May-2022	Bank	3,00,000.00			
		49,32,821.00			
		49,32,821.00			
				Closing Balance	49,32,821.00
					49,32,821.00

I/We hereby confirm the above
For Hari Om Auto Components Pvt. Ltd.

Prinbulla
Director

I.T. PAN No. : AACCH0146H

Yours faithfully,

Rekha
Rekha

Rokha Khemraj Hingankar

RM-31 Veer Sawarkar Colony

Bajaj Nagar MIDC Waluj,

Aurangabad 431136

Hari Om Auto Components Pvt.Ltd.

Ledger Account

Gut No. 09 Vill Rahimpur Tq. Gangapur

Dist. Aurangabad

1-Apr-2022 to 31-Mar-2023

Page 1

Date	Particulars	Vch Type	Debit	Credit	Balance
1-4-2022	Cr Opening Balance		46,32,821.00		
9-5-2022	Cr NKGSB Co-Operative Bank <i>being amount transfer towards unsecured loan</i>	Payment	3,00,000.00		49,32,821.00 Dr
			49,32,821.00		
	Dr Closing Balance			49,32,821.00	
			49,32,821.00	49,32,821.00	

Rokha Rokha

Hari Om Auto Components Pvt.Ltd.
Gut No. 09 Vill Rahimpur Tq. Gangapur
Dist. Aurangabad

From: **Rekha Khemraj Hingankar**
RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Date : 1-Apr-2024

Dear Sir/Madam,

Sub: Confirmation of Accounts
1-Apr-2023 to 31-Mar-2024

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2023	Opening Balance	49,32,821.00			
1-Feb-2024	CS PS Thakre	25,000.00			
		49,57,821.00			
		49,57,821.00			
				Closing Balance	49,57,821.00
					49,57,821.00

I/We hereby confirm the above
For Hari Om Auto Components Pvt. Ltd.

Srinibulkar
Director

I.T. PAN No. : AACCH0146H

Yours faithfully,

Rekha
Rekha



Rekha Khemraj Hingankar
RM-31 Veer Sawarkar Colony
Bajaj Nagar MIDC Waluj,
Aurangabad 431136

Hari Om Auto Components Pvt.Ltd.
Ledger Account
Gut No. 09 Vill Rahimpur Tq. Gangapur
Dist. Aurangabad

1-Apr-2023 to 31-Mar-2024

Date	Particulars	Vch Type	Debit	Credit	Page Balance
1-4-2023	Cr Opening Balance		49,32,821.00		
1-2-2024	Cr CS PS Thakre being amount paid for NCLT application fees	Journal	25,000.00		49,57,821.00 D
			49,57,821.00		
	Dr Closing Balance			49,57,821.00	
			49,57,821.00	49,57,821.00	

Rekha

Rekha

REKHA KHEMRAJ HINGANKAR
RM-31 VEER SAWARKAR COLONY
BAJAJ NAGAR MIDC WALUJ,
AURANGABAD 431136

HARI OM AUTO COMPONENTS PVT.LTD.
LEDGER ACCOUNT
GUT NO. 09 VILL RAHIMPUR TQ. GANGAPUR
DIST. AURANGABAD

1-Apr-2024 to 26-Jun-2024

Date	Particulars	Vch Type	Debit	Credit	Page 1 Balance
1-4-2024	Cr Opening Balance		49,57,821.00		
26-6-2024	Cr Vaibhab Narayandas Swana (RIP) <i>being amount transfer towards IRP intital cost as per nclt order debited 12.06.2024</i>	Journal	2,00,000.00		51,57,821.00 Dr
			51,57,821.00		
	Dr Closing Balance			51,57,821.00	
			51,57,821.00	51,57,821.00	

Relu

Relu



NKGSB Co-operative Bank Ltd.

Address: AMRANGABAD APARTMENT SLIT NO. 12
AMRANGABAD AMRANGABAD 431001 MAHARASHTRA PIN: 431001
Code: NKGS0000000 SWIFT Code: NKGSINBBXXX
CITIC Number: Not Available



Name: MRS. BEHRA V. HINGANKAR
Address: 11/11 VEER SAVARKAR COLONY
BEHRA NAGAR WEDGACH KOLHATI
MURANGABAD
MURANGABAD MAHARASHTRA Pin: 431136

Mode of Operation: SELF
Date: 18-01-2018

Nomination: Not Registered

Note: The Banks Deposits are covered under DICGC up to Rs. 5,00,000/- per customer

Authorized Signatory

Issued Subject to rules applicable to Savings Accounts as amended from time to time

Relle

Sr. No.	Date	Particulars	Ch. No.	Withdrawal	Deposit	Balance
01	16-06-24	Transfer for NEFT NKS				
02	16-06-24	NEFT PMT NKSSE24178607	032797	17.70		2,76,059.77Cr.
03	16-06-24	310 SEIN VALLABH NARAYENDAS		200000.00		76,059.77Cr.
04	16-06-24	UPI/DEBIT/41811674149		1810.00		74,249.77Cr.
05	16-06-24	UPI DEBIT 41811674149		300.00		74,239.77Cr.
06	16-06-24	UPI DEBIT/418169639067		1450.00		72,748.77Cr.
07	03-07-24	UPI DEBIT/41811674149		3200.00		69,548.77Cr.
08	03-07-24	UPI DEBIT/41811674149		100.00		68,748.77Cr.
09	03-07-24	UPI DEBIT/41811674149			20000.00	88,748.77Cr.
10	04-07-24	DHANASHREE KHEMRAJ HIN GANKAR	4289	35000.00		53,748.77Cr.
11	04-07-24	UPI/DEBIT/41811674149		5000.00		48,748.77Cr.

INDIA

Co-operative

Relu



स्थायी लेखा संख्या

/PERMANENT ACCOUNT NUMBER

AAGPH4056F



नाम /NAME

REKHA KHEMRAJ HINGANKAR

पिता का नाम /FATHER'S NAME

WAMANRAO KHANDUG NIMBULKAR

जन्म तिथि /DATE OF BIRTH

12-07-1974

R. D. Mahadikar

हस्ताक्षर /SIGNATURE

श्री. रमेश हिंगणकर

आयकर आयुक्त, नासिक

COMMISSIONER OF INCOME-TAX, NASIK

Relly

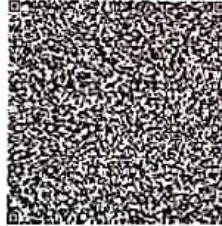


भारत सरकार
Government of India

भारतीय विशिष्ट ओळख प्राधिकरण
Unique Identification Authority of India

नोंदणी क्रमांक:/ Enrolment No.: 0000/00833/71429

To
रेखा खेमराज हिंगनकर
Rekha Khemraj Hingankar
Khemraj Hingankar,
RL-76,
Near Bhagatsingh School,
MIDC Waluj,
Bajaj Nagar,
VTC: Wadgaon Kolhati,
PO: Waladgaon,
District: Aurangabad,
State: Maharashtra,
PIN Code: 431136,
Mobile: 9689945917



Signature Not Verified
Document signed by Rekha Khemraj Hingankar
on 20/09/2013 at 12:05:38
UIDAI

आपला आधार क्रमांक / Your Aadhaar No. :

6611 1331 3679

VID : 9124 9711 0205 8638

माझे आधार, माझी ओळख



भारत सरकार
Government of India



Aadhaar No. Issued: 20/09/2013



रेखा खेमराज हिंगनकर
Rekha Khemraj Hingankar
जन्म तारीख/DOB: 12/07/1974
लिंग/ GENDER: FEMALE

आधार हा ओळखीचा पुरावा आहे, नागरिकत्वाचा किंवा जन्मतारखेचा नाही.
ई प्रमाण प्रमाणिकरणाने केले जाई. ऑनलाईन प्रमाणिकरण किंवा QR कोडचे
स्वीकृत, ऑनलाईन किंवा
Aadhaar is proof of identity, not of citizenship
or date of birth. It should be used with verification (online
authentication or scanning of QR code / offline MML)

6611 1331 3679

माझे आधार, माझी ओळख



Government of India



माहिती / INFORMATION

- आधार हा ओळखीचा पुरावा आहे, नागरिकत्वाचा किंवा जन्मतारखेचा नाही. जन्मतारीख आधार क्रमांक धारकाने प्रस्तुत केलेल्या नियमांमध्ये निर्दिष्ट केलेल्या जन्मतारीख दस्तऐवजाच्या पुराव्याद्वारे समर्थित असलेल्या माहितीवर आधारित आहे.
- ह्या आधार पत्राची पडताळणी UIDAI नियुक्त प्रमाणीकरण एजन्सीद्वारे ऑनलाईन प्रमाणीकरणद्वारे किंवा ॲप स्टोअरमध्ये उपलब्ध mAadhaar किंवा Aadhaar QR स्कॅनर ॲप वापरून किंवा www.uidai.gov.in वर उपलब्ध सुरक्षित QR कोड रीडर ॲप वापरून QR कोड स्कॅनिंगद्वारे सत्यापित केले जावे.
- आधार अद्वितीय आणि सुरक्षित आहे.
- ओळख आणि पत्त्याला आधार देणारी कागदपत्रे आधार नोंदणीच्या तारखेपासून दर 10 वर्षांनी आधारमध्ये अद्यतनित केली जावीत.
- आधार तुम्हाला विविध सरकारी आणि गैर-सरकारी लाभ/सेवांचा लाभ घेण्यास मदत करते.
- आधारमध्ये तुमचा मोबाईल नंबर आणि ईमेल आयडी अपडेट ठेवा.
- आधार सेवांचा लाभ घेण्यासाठी mAadhaar ॲप डाउनलोड करा.
- आधार/बायोमेट्रिक्स वापरत नसताना सुरक्षितता सुनिश्चित करण्यासाठी लॉक/अनलॉक आधार/बायोमेट्रिक्सचे वैशिष्ट्य वापरा.
- आधारची मागणी करणाऱ्या संस्थांनी संमती घेणे बंधनकारक आहे.
- Aadhaar is proof of identity, not of citizenship or date of birth (DOB). DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder.
- This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in.
- Aadhaar is unique and secure.
- Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar.
- Aadhaar helps you avail of various Government and Non-Government benefits/services.
- Keep your mobile number and email id updated in Aadhaar.
- Download mAadhaar app to avail of Aadhaar services.
- Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics.
- Entities seeking Aadhaar are obligated to seek consent.

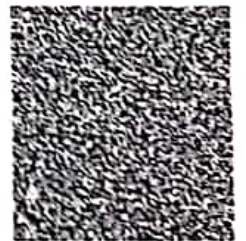


भारतीय विशिष्ट ओळख प्राधिकरण
Unique Identification Authority of India



पत्ता:
खेमराज हिंगनकर, आरएल-७६, भगतसिंग शाळेजवळ,
एमआयडीसी वाळूज, बजाज नगर, बडगाव कोल्हाटी,
वडगाव, औरंगाबाद,
महाराष्ट्र - 431136

Address:
Khemraj Hingankar, RL-76, Near
Bhagatsingh School, MIDC Waluj, Bajaj
Nagar, Wadgaon Kolhati, PO: Waladgaon,
DIST: Aurangabad,
Maharashtra - 431136



6611 1331 3679

VID : 9124 9711 0205 8638

1047 | help@uidai.gov.in | www.uidai.gov.in

Rev.



भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

₹ 100

ONE HUNDRED RUPEES



सत्यमेव जयते

भारत INDIA
INDIAN NON JUDICIAL

MHARASHTRA

© 2023 ©

94AA 485021

प्रमोद म. कुलकर्णी

मुद्रांक विक्रेता

एन-५, सिडको छ संभाजीनगर

परवाना क्र 3101056

कोषागार
छ. संभाजीनगर
25 JUN 2024
प्रमुख

दिनांक किमत

२५/०६/२०२४ ५/०१२४

मुद्रांक विक्रेता प्रमोद म. कुलकर्णी

FORM C

SUBMISSION OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date : 06/07/2024

From
Vishwa Tooling Systems Private Limited
Through its Director
Mr. Gopal Wamanrao Nimbulkar
A-58, MIDC Waluj, Aurangabad 431136
Email : vishwatool@gmail.com

To
The Interim Resolution Professional,
Mr. Vallabh Narayandas Sawana,
Building No 11, Flat No 505,
Regency Sarvam, Ganesh Mandir Rd,
TITWALA (East), Kalyan,
Dist : Thane 421605

For VISHWA TOOLING SYSTEMS PVT. LTD

Director



Subject: Submission of claim and proof of claim.

Madam/Sir,

Mr. Gopal Wamanrao Nimbulkar director of Vishwa Tooling Systems Private Limited, hereby submits this claim in respect of the corporate insolvency resolution process of Hari Om Auto Components Private Limited. The details for the same are set out below:

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	Vishwa Tooling Systems Private Limited
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	PAN NO. AABCV6624P CIN U28939MH2002PTC138399
3.	Address and email address of the financial creditor for correspondence	A-58, MIDC Waluj, Aurangabad 431136 Email : vishwatool@gmail.com
4.	Details of claim, if it is made against corporate debtor as principal borrower: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the guarantor(s)	Rs.1,96,638/- (Rs. One lakh ninety six thousand six hundred thirty eight only) NIL NIL N.A.
5.	Details of claim, if it is made against corporate debtor as guarantor: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the principal borrower	N.A.
6.	Details of claim, if it is made in respect of financial debt covered under clauses (h) and (i) of sub-section (8) of section 5 of the Code, extended by the creditor: (i) Amount of claim (ii) Name and address of the beneficiary	N.A.

For VISHWA TOOLING SYSTEMS PVT. LTD


Director



7.	Details of how and when debt incurred	As per requirement of CD, a short term unsecured Loan is given from time to time.
8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NIL
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	BANK : ICICI BANK , MUMBAI BRANCH, CURRENT ACCOUNT NO.: N757220018000077 IFSCCODE : ICIC0000104.

For VISHWA TOOLING SYSTEMS PVT. LTD

Director

(Signature of financial creditor or person authorised to act on its behalf)
[Please enclose the authority if this is being submitted on behalf of the financial creditor]

Name in BLOCK LETTERS : MR.GOPAL WAMANRAO NIMBULKAR

Position with or in relation to creditor : DIRECTOR

Address of person signing RL-76/1, BAJAJ NAGAR, WALUJ, AURANGABAD 431136

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

I, Mr.Gopal Wamanrao Nimbulkar, currently residing at RL-76/1, Bajaj Nagar, Waluj, Aurangabad 431136, do hereby declare and state as follows: -

- Hari Om Auto Components Private Limited, the corporate debtor was, at the insolvency commencement date, being the 12th day of June 2024, actually indebted to me for a sum of Rs.1,96,638/- (Rs.One lakh ninety six thousand six hundred thirty eight only).
- In respect of my claim of the said sum or any part ,thereof, I have relied on the documents specified below:
 - Ledger Abstract for 01.04.2017 to 31.03.2018 of corporate debtor duly acknowledged by suspended director of Rs.1,96,638/- as unsecured loan.
 - Bank Statement showing payment dated 09/03/2028
 - Copy of PAN and Aadhaar card of Claimant.
 - Copy of PAN and Incorporation Certificate of Company.
 - Board Resolution for authority to submit the claim to Director.
- The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.

For VISHWA TOOLING SYSTEMS PVT. LTD

Director



4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL
5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.
6. I am a related party of the corporate debtor, as defined under section 5 (24) of the Code.
7. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 06/07/2024
Place: Aurangabad

For VISHWA TOOLING SYSTEMS PVT. LTD


Director

(Signature of the claimant)

VERIFICATION

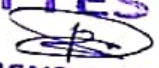
I, Gopal Wamanrao Nimbulkar, Director of Vishwa Tooling Systems Private Limited the claimant herein above, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed there from.

For VISHWA TOOLING SYSTEMS PVT. LTD


Director

(Signature of claimant)

Verified at Aurangabad on this 6th day of July, 2024

ATTESTED

RAJENDRA D TIDKE
Advocate Notary Govt. of India
Area Aurangabad District
Mob No. 876017177
Reg No 15794





VISHWA TOOLING SYSTEMS PVT.LTD

A-58, MIDC AREA, WALUJ

AURANGABAD - 431136

PH NO (0240) 2241221 FAX 2556470

Hari Om Auto Component Private Limited

Ledger Account

Gut No 09, Vill Rahimpur, Tq. Gangapur
Dist. Aurangabad

1-Apr-2017 to 31-Mar-2018

Date	Particulars	Vch Type	Vch No.	Debit	Credit	Page 1 Balance
9-3-2018	Cr VSB BANK CC A/C NO.07 ch no. 005720 dt. 09.03.2018 towards unsecured loans	Bank Payment	1164	1,96,638.00		1,96,638.00 Dr
				<u>1,96,638.00</u>		
	Dr Closing Balance				<u>1,96,638.00</u>	
				<u>1,96,638.00</u>	<u>1,96,638.00</u>	

We Confirm.

For Hari Om Auto Components Pvt. Ltd.

Rajeev
Director

For VISHWA TOOLING SYSTEMS PVT. LTD

[Signature]
Director

For VISHWA TOOLING SYSTEMS PVT. LTD

[Signature]
Director

VIKAS SAH BANK LTD-SCHEDULED BANK, KHADKESHWAR RD-AURANG
 COMPLEX PLOT 5-6/55/P
 CHENNEY 2963 MILL CORNER
 AURANGABAD
 CITY : AURANGABAD
 PIN CODE : 431001 Fax :
 PHONE NO: 6609928 Phone No2: 6609942
 BR. DATE: 03/04/2018 13:40:05 STATEMENT OF ACCOUNTS



वसई विकास सहकारी बँक
VASAI VIKAS SAHAKARI BA
 Website : www.vasaivikas
 E-mail : vvsb@vasaivikas

Account : CC/7 CASH CREDIT
 Name : VISHWA TOOLING SYSTEMS PRIVATE LIMITED
 Address : PLOT NO A-58, MIDC,
 WELUJ
 AURANGABAD
 THANE 431136 ECS No : 020130100000007
 From Date : 01/03/2018 To Date : 31/03/2018 Opening Balance As On 01/03/2018 : 89,72,408.18 ✓
 Current FDR: 11.000000
 Limit Effective Date : 26/03/2018 Expiry Date : 30/04/2018
 Total Sanction Limit : 75,00,000.00 Expiry Date with Grace Period : 30/04/2018

Date	Particulars	Instruments	Dr Amount	Cr-Amount	Total Amount Dr/Cr
------	-------------	-------------	-----------	-----------	--------------------

01/03/2018	By Outward Clg.	B53365		4,60,410.48	80,11,997.70 DR
01/03/2018	TO SELF	5689	18,000.00		80,26,997.70 DR
01/03/2018	VISHWA TOOLING BOS 2 VAND	5638	1,000.00		80,27,997.70 DR
01/03/2018	VISHWA TOOLING BOS 2 VAND	5178	1,000.00		80,28,997.70 DR
01/03/2018	NAGARE ASHOK SAHADEO	5670	12,000.00		80,41,601.70 DR
01/03/2018	BUSINESS TOOLS CENTRE	5714	20.00		80,42,681.70 DR
01/03/2018	TAYDE RAJENDRA ASHARAM	5695	13,227.00		80,56,610.70 DR
01/03/2018	BOMBAY INDUSTRIAL ENTERPR	5682	1,419.00		80,58,029.70 DR
01/03/2018	A TO Z STEELS	5734	14,670.00		80,72,702.70 DR
01/03/2018	SANTOSHI MA	5673	2,000.00		80,75,195.70 DR
01/03/2018	SHARSAPUR AUTO PRIVATE LIM	5636	2,000.00		80,77,953.70 DR
01/03/2018	ION SALES AND SERVICES	5636	3,088.00		80,81,021.70 DR
01/03/2018	ACCOUNT OFFICER CASHESN	5157	47,000.00		80,84,421.70 DR
01/03/2018	HELLORA ISPAT	5080	0.00		81,32,285.70 DR
01/03/2018	MEDIA HUB AIR	5673	0.00		81,37,285.70 DR
01/03/2018	Mr. SANDIP MAHADEV PALSPA	5125	0.00		81,42,747.70 DR
01/03/2018	SANTOSHI MA	5125	0.00		81,49,206.70 DR
01/03/2018	Mr. VIRENDRA DEVIDAS CHA	5660	0.00		81,58,883.70 DR
01/03/2018	Stop Chq Chg For 4839-4839		200.00		81,59,083.70 DR
01/03/2018	SGST On Stop Chq Chg For 4		18.00		81,59,101.70 DR
01/03/2018	Stop Chq Chg For 4839-4839		18.00		81,59,119.70 DR
03/03/2018	HETRAJ HINGANKAR		10,000.00		81,69,119.70 DR
03/03/2018	FIROZ ABDUL SATTAR PATHAN	5118	20,997.00		81,90,116.70 DR
03/03/2018	HIMBULKAR SANTOSH WAMANRA	5652	23,000.00		82,13,116.70 DR
03/03/2018	SALIENT SECURITY SER	5617	24,360.00		82,37,476.70 DR
03/03/2018	GAHPATI ALLOYS	5681	492.00		82,37,968.70 DR
03/03/2018	MIDC	5683	5,696.00		82,43,664.70 DR
03/03/2018	CASH	5703	40,000.00		82,83,664.70 DR
03/03/2018	P N ENTERPRISES	5704	3,30,000.00		86,13,664.70 DR
03/03/2018	NEFT ACCURPRESS INDIA MACH	5127	11,060.00		86,24,724.70 DR
03/03/2018	NEFT ACCURPRESS INDIA MACH	5127	5.00		86,24,729.70 DR
03/03/2018	CGST 02013010000007 Ben I	5127	0.45		86,24,730.15 DR
03/03/2018	CGST 02013010000007 Ben I	5127	0.45		86,24,730.60 DR
05/03/2018	TO SELF	5706	1,00,000.00		87,24,730.60 DR
05/03/2018	TRACKON COURTIERS	5684	2,399.00		87,27,129.60 DR
05/03/2018	BOMBAY INDUSTRIAL ENTERPR	5690	775.00		87,27,904.60 DR



For VISHWA TOOLING SYSTEMS PVT. LTD

[Signature]
 Director

BRANCH : VASAI VIKAS SAH BANK LTD-SCHEDULED BANK, KHADKESHIMAR RD-ALURAN
 ADDRESS : ANALI COMPLEX PLOT 5-6/55/P
 CITY SURVEY 2963 HILL CORNER
 KHADKESHIMAR ALURANGABAD
 CITY : ALURANGABAD
 PIN CODE : 431001 Fax :
 PHONE #1 : 6609921 Phone #2: 6609942
 RUN DATE : 03/04/2018 13:40:05 STATEMENT OF ACCOUNTS



वसई विकास सहकारी
VASAI VIKAS SAHAKARI B.
 Website : www.vasaivikasb
 E-mail : vvsb@vasai.vikasb

PAGE : 2

Acct No: 0077 M/S VISHVA TOOLING SYSTEMS PR Period: 01/03/2018 - 31/03/2018

Date	Particulars	Instruments	Dr Amount	Cr Amount	Total Amount Dr/Cr
05/03/2018	MR. NARAYAN HARISHCHANDRA	5103	6,742.00		87,34,646.60 DR
06/03/2018	SAI SERVICES	3688	11,003.00		87,45,649.60 DR
06/03/2018	DUREY ENTERPRISES	5117	13,927.00		87,59,576.60 DR
06/03/2018	S. KANSHAPUR AUTO PRIVATE LIM	5174	2,509.00		87,62,085.60 DR
06/03/2018	PRG-ASIAN PAINTS PRIVATE	5618	26,747.00		87,88,832.60 DR
08/03/2018	SONRAY INDUSTRIAL ENTERPR	5705	8,255.00		87,97,087.60 DR
08/03/2018	TO SELF	5716	10,000.00		88,07,087.60 DR
09/03/2018	TO Z STEEL PROFILES	4935	17,713.00		88,24,800.60 DR
09/03/2018	DIWANS DRUSHTI CHARITABL	5711	2,000.00		88,26,800.60 DR
09/03/2018	GAWATE INDUSTRIAL ENTERP	5090	2,582.00		88,29,382.60 DR
09/03/2018	BHESST HARDWARE	5707	2,950.00		88,32,332.60 DR
09/03/2018	VISHVA TOOLING SYSTEMS PV	4738	7,404.00		88,39,736.60 DR
09/03/2018	HRJ ON AUTO COMPONENTS PVT	5720	1,946.38		90,36,374.60 DR
12/03/2018	THAKAR AJAY MADHUKAR	5714	5,709.00		90,45,083.60 DR
12/03/2018	METALS UNITED ALLOYS AND	5701	5,000.00		90,51,117.60 DR
12/03/2018	YOGESH ELECT	5710	5,000.00		90,70,617.60 DR
12/03/2018	SHRINIVAS L K	5708	5,000.00		90,80,617.60 DR
12/03/2018	SANTOSHI MAA	5691	5,402.00		90,84,019.60 DR
12/03/2018	SHARUJI CHEN	5704	5,000.00		90,91,619.60 DR
12/03/2018	SHAKTI DIAMOND TOLLS	5722	5,000.00		90,96,784.60 DR
13/03/2018	By Outward Clg.	46533		50,276.00	90,46,608.60 DR
13/03/2018	By Outward Clg.	72822		37,621.36	90,08,986.74 DR
13/03/2018	SIGNFATI ALLOYS	5702	5,000.00		90,10,591.74 DR
13/03/2018	PADMAVATI ENTERPRISES	5616	5,000.00		90,39,115.74 DR
13/03/2018	P H ENTERPRISES	6407	5,000.00		90,09,115.74 DR
13/03/2018	HEFT RAYON ILLUMINATIONS A			50,176.00	89,58,939.74 DR
13/03/2018	ON Rtn	46558	50,176.00		90,09,115.74 DR
14/03/2018	By Outward Clg.	728186		191.66	90,06,924.38 DR
14/03/2018	MICRON SERVICES	5698	472.00		90,07,396.38 DR
14/03/2018	D AND D HEAT TREATMENT S	4200	14,658.00		90,19,054.38 DR
14/03/2018	P H ENTERPRISES	6408		15,000.00	90,04,054.38 DR
14/03/2018	HEFT RSL DRIVELINE SYSTEMS			18,762.00	89,85,292.38 DR
14/03/2018	P H ENTERPRISES	6409		1,50,000.00	88,35,292.38 DR
14/03/2018	VISHVA TOOLING SYS PVT LTD		2,25,000.00		90,60,292.38 DR
15/03/2018	EXECUTIVE ENGINEER MSECL	5722	13,150.00		90,73,442.38 DR
16/03/2018	HOTEL SAWATA	5851	1,092.00		90,74,534.38 DR
16/03/2018	RAJ RAM PEDDY	5171	12,500.00		90,87,034.38 DR
16/03/2018	paavn	5724	769.00		90,87,803.38 DR
16/03/2018	YON INDUSTRIAL SUPPLIER	5726	8,318.00		90,96,121.38 DR
17/03/2018	By Outward Clg.	105084		9,941.00	90,86,180.38 DR
17/03/2018	HEFT UJAS ELECTRICALS PVT			6,777.00	90,79,383.38 DR
18/03/2018	LA SONS HYDRO-PNEUMATICS	5723	4,090.00		90,83,473.38 DR
19/03/2018	ADITYA ENGINEERS TOOL SH	5730	413.00		90,83,886.38 DR
20/03/2018	PAJESH SALES AND TOOLS PR	5725	4,731.00		90,88,617.38 DR
21/03/2018	MICSON SERVICES	5708	413.00		90,89,030.38 DR
21/03/2018	HEFT RAYON ILLUMINATIONS A			36,848.00	90,52,182.38 DR



For VISHVA TOOLING SYSTEMS PVT. LTD



आयकर विभाग
INCOME TAX DEPARTMENT



भारत सरकार
GOVT. OF INDIA

GOPAL WAMANRAO NIMBULKAR

WAMANRAO KHANDUJI NIMBULKAR

18/11/1986

Permanent Account Number

AUGPN9139D



Signature

NOTARY
TIDKE
Date: 05/12/22
Page No: 1

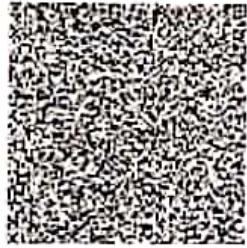
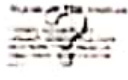


भारत सरकार
Government of India

भारतीय विशिष्ट ओळख प्राधिकरण
Unique Identification Authority of India

नोंदणी क्रमांक / Enrolment No.: D656/16157/04001

To
गणेश वसंतराव निंबुकर
Ganesh Vasantao Nimburkar
R-1, 76/1
Bajaj Nagar
Wauz
Aurangabad
Aurangabad Maharashtra - 431001
9923611427



आपला आधार क्रमांक / Your Aadhaar No. :

2694 5548 2427
VID : 9188 9092 6646 6624

माझे आधार, माझी ओळख



भारत सरकार
Government of India



गणेश वसंतराव निंबुकर
Ganesh Vasantao Nimburkar
जन्म तारीख/DOB: 18/11/1995
लिंग/ GENDER: MALE

2694 5548 2427
VID : 9188 9092 6646 6624

माझे आधार, माझी ओळख



सूचना / INFORMATION

- आधार हा अंतर्देशीय पुरावा आहे. नागरिकत्वना नाही
- आधार अद्वितीय आणि सुरक्षित आहे
- सुरक्षित QR कोड: ऑनलाइन KYC/ ऑनलाइन प्रमाणीकरण करण्यात आलेल्या माहितीकर
- आधार कार्ड, पीपीसी कार्ड्स हे आधार आणि mAadhaar यांचे आधारचे सर्व प्रकारचे विकल्प आहेत. परंतु अशी आधार क्रमांकाच्या बाबी लागू असत नाहीत. (आय.आय.डी. प्रमाणित नागरिकी नाव घेऊन)
- 10 वर्षांचे मुलगांसाठी आधार अद्यतन करा
- आधार तुमच्या विविध सरकारी आणि गैर सरकारी कामांसाठी त्याच विभागात वाटणारे आहे
- आधारमधील तुमचा नोंदवार्ड नंबर आणि ईमेल आयडी अद्यतन करा
- आधार सेवांचा लाभ घेण्यासाठी मातृकोनावर mAadhaar सेल सुलभता करा
- सुरक्षित आणि अंतर्देशीय अंतर्देशीय, अंतर्देशीय, आधार या विविधतांचा वापर करा
- आधारची माहिती कोणत्याही तिसऱ्या व्यक्तीला देऊ नये. अंतर्देशीय आहे
- Aadhaar is a proof of identity, not of citizenship
- Aadhaar is unique and secure
- Verify identity using secure QR code/offline XML/online Authentication
- All forms of Aadhaar like Aadhaar letter, PVC Cards, eAadhaar and mAadhaar are equally valid. Virtual Aadhaar Identity (VID) can also be used in place of 12 digit Aadhaar number
- Update Aadhaar at least once in 10 years.
- Aadhaar helps you avail various Government and Non-Government benefits/services
- Keep your mobile number and email id updated in Aadhaar
- Download mAadhaar app on smart phones to avail Aadhaar Services
- Use the feature of lock/unlock Aadhaar/biometrics to ensure security
- Entities seeking Aadhaar are obligated to seek due consent



भारतीय विशिष्ट ओळख प्राधिकरण
Unique Identification Authority of India



पत्ता:
वा. सं. 76/1, बाजaj नगर, वाउज, अहमदनगर,
महाराष्ट्र,
पिनकोड - 431001

Address:
R-1, 76/1, Bajaj Nagar, Wauz, Aurangabad,
Maharashtra - 431001



2694 5548 2427
VID : 9188 9092 6646 6624

1122 | 1122 | 1122 | 1122

(Handwritten signature)



स्थायित्व संख्या /PERMANENT ACCOUNT NUMBER
AABCV6624P



नाम /NAME

VISHWA TOOLING SYSTEMS PVT LTD

निगमन करने की तिथि -DATE OF INCORPORATION/FORMATION

24-12-2002

यह कार्ड गलत जानकारी के बिना जारी किया गया है।
CALL - 11-26109300-11-26109300-11-26109300

For VISHWA TOOLING SYSTEMS PVT. LTD


Director

इस कार्ड के रवा / गिन जान पर कृपया जारी करने वाले अधिकारी को सूचित - चापस कर द
मुख्य आयकर अधिकारी,
केन्द्रीय राजस्व भवन,
पुराना अग्रा रोड, गडकरी चौक,
नासिक - 422 002.

In case this card is lost/found, kindly inform/return to
the issuing authority :
Chief Commissioner of Income Tax
Kendriya Rajaswa Bhavan,
Old Agra Road, Gadkari Chowk,
Nasik - 422 002.



प्रारूप. आई. आर.
Form I.R.

निगमन का प्रमाण-पत्र

CERTIFICATE OF INCORPORATION

U 28939 MH 2002 PTC 138399

ता _____ की.सं. _____

No. _____ of Date _____

मैं एतद्वारा प्रमाणित करता हू कि आज _____

कम्पनी अधिनियम (1954 का स 1) के अधीन निगमित की गई है और कम्पनी परिसीमित है।

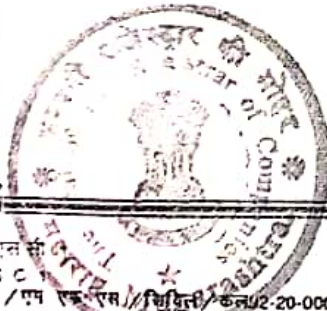
I hereby certify that VISHWA TOOLING SYSTEMS PRIVATE LIMITED

is this day incorporated under the Companies Act, 1956 (No. 1 of 1956) and that the Company is limited.

मैंने हस्ताक्षर से आज ता _____ को दिया गया।

Given under my hand at MUMBAI this TWENTYFOURTH

day of DECEMBER Two Thousand TWO



(E.V. SAJEEVAN)

ASSTT. *कम्पनियों का रजिस्ट्रार*
Registrar of Companies
Maharashtra, Mumbai

7 एम सी
JSC
115 / एम एम एम / सिडिबी / फोन 2-20-000-3-4-93-GIPG-गासपुना
113 MFS/C/IC/52-20-000-3-4-93-GIPG

For VISHWA TOOLING SYSTEMS PVT. LTD

Director



ISO 9001:2000 Company
Reg. No.: QM0100200

- PRESS TOOLS & DIES
- PLASTIC MOULDS
- PILLER DIE SETS
- JIGS & FIXTURES



VISHWA

Tooling Systems Pvt. Ltd.

MANUFACTURERS :

- CNC WIRE EDM • VMC • EDM
- UNIGRAPHICS FOR DESIGN

Date :

Board Resolution

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED IN THE MEETING OF THE BOARD OF DIRECTORS OF M/S VISHWA TOOLING SYSTEMS PRIVATE LIMITED HELD ON SATURDAY 29th DAY OF JUNE, 2024 AT 11.00 AM AT THE REGISTERED OFFICE SITUATED AT PLOT NO.A-58, MIDC, WALUJ, AURANGABAD 431136.

The Chairperson Mrs. Rekha Khemraj Hingankar of M/s.Vishwa Tooling Systems Pvt.Ltd., informs to the board that public announcement regarding the commencement of CIRP was published in Indian Express Newspaper on 25th June, 2024 and Hon'ble NCLT passed order dated 12/06/2024 and initiated CIRP under insolvency and Bankruptcy code 2016 of M/s.Hari Om Auto Components Pvt.Ltd.

RESOLVED THAT the company has paid Rs. 1,96,638/- to M/s. Hari Om Auto Components Private Limited towards unsecured loan on 09/03/2018 and the same has been remaining outstanding. It is to inform the board that the claim is being filed as per public announcement.

FURTHER RESOLVED THAT **Shri Gopal Wamanrao Nimbulkar**, Director of the Company is hereby authorized by Board of Directors of Company to sign and submit claim to CIRP within the time limit.

CERTIFIED TRUE COPY

For Vishwa Tooling Systems Pvt.Ltd.

Rekha Khemraj Hingankar
(Chairperson of Board of Meeting)

DIN :01800247

For VISHWA TOOLING SYSTEMS PVT. LTD

Director

CIN No. U28939MH2002PTC138399